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31.1.2003

S-2
MA 2398/2002 IN
OA 2104/2002

Present: Sh.H.P.Chakraborty, counsel for applicant.
Sh.R.L.Dhawan, counsel for respdts.

Learned counsel for the applicant in MA (respondent in OA) seeks permission to withdraw MA 2398/2002 stating that the same has become infructuous as an order has been passed by the respondents in compliance of the Tribunal's order dated 23.8.2002 in OA 2104/2002. Permission granted. MA 2398/2002 is dismissed as withdrawn.

AV
(Dr.A.Vedavalli)
Member(J)

/kd/